

Plan periods. Iron Ore Board has initiated discussions with the private parties holding leases of areas identified for further development during Fifth Plan. These discussions are continuing.

Correspondence with Britain regarding U.S. Naval Base at Diego Garcia

1542. SHRI S. M. BANERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether India has expressed concern to Britain about the proposal to develop a U.S. Naval and Air Base at Diego Garcia in Indian Ocean;

(b) if so, the reaction of Government of UK, and

(c) whether any reply has so far been received and if so, the gist of the reply?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir

(b) and (c). The U.K. Government have indicated that the matter is still under review.

Indo-Pak bilateral talks

1543 SHRI S M BANERJEE:
SHRI R. R. SINGH DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has agreed to start dialogue on various outstanding issues and whether they have agreed not to make Kashmir Issue a precondition; and

(b) if not, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). India and Pakistan have already commenced talks for implementing various normalisation measures envisaged in the Simla Agreement. As the House is aware, agree-

ments on the following subjects have been signed between India and Pakistan at Islamabad on September 14:—

(i) Exchange of postal articles.

(ii) Tele-communications Agreement.

(iii) Visa Agreement.

(iv) Protocol on visits to religious shrines.

Discussions are taking place this month with the Government of Pakistan for finalising new agreements on the resumption of air links, including overflights, and for the resumption of trade.

Regarding Kashmir, Simla Agreement envisages bilateral discussions after the implementation of normalisation measures and in the context of the establishment of durable peace.

Completion of investigation re: Kanpur Glucose case

1544 SHRI S M. BANERJEE:
SHRI DEVINDER SINGH
GARCHA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether the investigation conducted in the matter of manufacture of spurious drugs, including glucose, in Kanpur and other places, have been completed;

(b) if so, whether the report of the investigation will be laid on the Table of the House; and

(c) whether the investigation has been conducted by the C.B.I.; and if not, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). In regard to the Kanpur Glucose incident a complaint has been filed in the Kanpur Court against all the accused. Report of the C.I.D. is still awaited. No separate enquiry is being held to